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MCC-443-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE G. S. AHLUWALIA

ON THE 15th OF OCTOBER, 2025MISC. CIVIL CASE No. 443 of 2025*LAKHAN SINGH**Versus**SMT. JAIKUNWAR*

.....
Appearance:

*Shri J.S.Kaurav - Advocate for applicant.**Shri Pratip Visoriya - Advocate for respondent.*
.....

ORDER

This application has been filed for readmission of Second Appeal No.479/2012 which was dismissed for want of prosecution on 10.01.2025.

At the outset, counsel for applicant seeks permission of this Court to withdrawn this application.

It is accordingly, **dismissed as withdrawn.**

(G. S. AHLUWALIA)
JUDGE